

### Employment Exchanges

192. DR. MURLI MANOHAR JOSHI :  
 SHRI SANDIPAN THORAT :  
 SHRI NAMDEO DIWATHE :  
 SHRI ASHOK PRADHAN :  
 SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of LABOUR be pleased to state :

(a) the number of Employment Exchanges in the country, State-wise;

(b) the number of persons got registered (technical/non-technical) during each of the last three year, State-wise;

(c) the number of persons given placement (technical/non-technical) during the above period alongwith percentage, State-wise;

(d) the approximate annual expenditure on establishment of such employment exchanges, State-wise;

(e) whether unemployment is on the rise since the entry of multinational companies in the country;

(f) if so, the reaction of the Government thereto;

(g) whether the Government have worked out any skilled/non-skilled/semi-skilled youths through involvement of ITI, Polytechnics, procurement of a equipment, revision of curriculam and course content, introduction of new skills;

(h) if so, the details thereof; and

(i) the instruction to various States in this regard?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c), State-wise number of

Employment Exchanges, job-seekers registered and placed during the years 1991, 1992 and 1993, education category-wise, is indicated in the statement enclosed. Separate information for technical and non-technical registrants is not maintained.

(d) Employment Exchanges function under the administrative and financial control of the State Governments and hence expenditure on the establishment of Employment Exchange is met by the respective State Governments.

(e) and (f). Detailed study on the effect of multinational companies on employment or unemployment has not been made. However, employment in the organised sector which was of the order of 26.7 million as on 31.3.91 has gone upto about 27.7 million as on 31.3.1996.

(g) to (i) Ministry of Labour is implementing a Vocational Training Project for upgrading the quality of training in ITIs. The Project is being implemented with assistance from the World Bank in 28 States/UTs and cover a number of schemes for upgrading the ITIs, like replacement of old and out-dated equipment, training of staff, provision of Audio-Visual Aids, establishment of equipment maintenance system and introduction of relevant trades in selected ITIs. The main objective of this Project is to modernise and update the National Vocational Training System. The status of implementation of the Project is reviewed periodically by the World Bank Review Mission with the participation of the concerned States. Instructions are issued to the State Governments to implement the recommendations made by the Review Mission for speedy implementation of the Project and thereby achieve its development objectives.

### STATEMENT

*Number of Registrations made and Placements effected by the Employment Exchanges in the country*

Figures in Thousands

States/Union Territories	Number of Employment Exchanges (June, 96)	Registrations Made					
		1991		1992		1993	
		Below Matric (including illiterates)	Matric and above	Below Matric (including illiterates)	Matric and above	Below Matric (including illiterates)	Matric and above
1	2	3	4	5	6	7	8
<b>States</b>							
1. Andhra Pradesh	32	124.1	254.1	123.3	283.8	88.2	286.1
2. Arunachal Pradesh	5	0.5	0.7	0.9	0.5	0.9	0.5
3. Assam	53	181.4	228.8	50.0	94.5	55.3	82.0

	1	2	3	4	5	6	7	8
4 Bihar		66	204.7	497.0	130.7	327.7	201.7	242.5
5 Goa		1	1.6	9.0	8.3	5.4	5.5	7.0
6 Gujarat		43	67.4	129.2	40.3	140.9	61.6	93.3
7 Haryana		94	96.4	167.4	63.2	151.5	88.2	138.6
8 Himachal Pradesh		15	19.7	65.4	20.4	76.0	29.3	74.2
9 Jammu and Kashmir		14	43.2	11.2	13.7	8.6	28.4	12.3
10 Karnataka		38	137.7	221.2	72.6	203.4	115.4	206.9
11 Kerala		65	86.0	328.7	55.6	304.3	82.7	304.7
12 Madhya Pradesh		65	98.0	238.0	97.8	244.4	115.0	353.1
13 Maharashtra		42	201.9	376.9	150.3	401.1	185.8	409.7
14 Manipur		9	10.9	16.7	2.3	15.2	4.5	13.4
15 Meghalaya		10	4.6	3.9	4.3	4.1	4.2	4.5
16 Mizoram		3	2.4	8.3	0.1	7.9	3.8	9.0
17 Nagaland		7	2.2	4.1	1.9	4.0	3.5	3.3
18 Orissa		36	84.7	123.9	47.9	132.7	56.7	147.0
19 Punjab		43	54.5	89.2	61.9	78.1	35.8	72.6
20 Rajasthan		35	63.8	108.3	69.6	105.5	63.3	111.6
21 Sikkim*								
22 Tamil Nadu		34	96.3	463.7	65.2	495.2	156.6	389.5
23 Tripura		4	7.3	3.1	12.0	6.0	17.2	3.3
24 Uttar Pradesh		89	145.2	469.0	139.6	384.5	158.5	366.8
25 West Bengal		74	216.7	241.9	124.4	255.2	247.3	182.0

**Union Territories**

26 Andaman & Nicobar Islands	1	1.7	2.3	1.3	2.3	4.7	-
27 Chandigarh	2	11.8	15.5	7.3	13.6	9.6	14.1
28 Dadra and Nagar Haveli	1	0.7	0.3	0.5	0.3	0.7	-
29 Delhi	20	55.3	124.7	53.0	123.2	48.1	116.1
30 Daman and Diu	2	-	0.4	-	0.4	-	0.6
31 Lakshadweep	1	0.9	-	0.9	-	1.9	-
32 Pondicherry	1	6.5	5.1	6.9	4.3	4.2	8.8
<b>Total</b>	<b>905</b>	<b>2027.7</b>	<b>4208.2</b>	<b>1425.8</b>	<b>3874.8</b>	<b>1878.6</b>	<b>3653.6</b>

States/Union Territories	Placements Effected						Percentage of Placements to Registrations 1993	
	1991		1992		1993		Below Matric (including illiterates)	Matric and above
	Below Matric (including illiterates)	Matric and above	Below Matric (including illiterates)	Matric and above	Below Matric (including illiterates)	Matric and above	15	16
1. Andhra Pradesh	9.3	6.1	12.6	6.5	11.6	4.4	13.2	1.5
2. Arunachal Pradesh	@		@	@	0.1	@	11.1	-

	9	10	11	12	13	14	15	16
3. Assam	2.6	1.4	1.7	1.0	2.2	0.6	4.0	0.7
4. Bihar	10.6	2.4	11.8	1.5	13.5	0.8	6.7	0.3
5. Goa	0.3	0.5	-	0.1	0.2	0.4	3.6	5.7
6. Gujarat	6.8	9.4	8.5	16.4	18.9	9.2	30.7	9.9
7. Haryana	5.1	2.2	2.3	1.3	3.2	1.3	3.6	0.9
8. Himachal Pradesh	1.4	2.4	2.8	2.5	1.6	2.7	5.5	3.6
9. Jammu and Kashmir	0.6	0.1	0.1	0.2	1.1	0.1	3.9	0.8
10. Karnataka	9.2	4.9	4.8	5.7	7.3	8.3	6.4	4.0
11. Kerala	2.3	13.8	1.4	14.2	6.2	10.4	7.5	3.4
12. Madhya Pradesh	9.3	5.6	8.2	5.9	9.3	8.7	8.1	2.5
13. Maharashtra	12.6	17.0	9.6	17.3	11.6	14.0	6.2	3.4
14. Manipur	-	0.1	-	0.1	0.1	0.2	2.2	1.5
15. Meghalaya	0.2	0.3	0.2	0.1	-	0.2	-	4.4
16. Mizoram	0.5	0.3	0.1	0.4	0.6	0.3	15.8	3.3
17. Nagaland	0.1	0.1	0.1	0.2	-	0.1	-	3.0
18. Orissa	2.9	4.7	2.5	4.6	2.1	2.7	3.7	1.8
19. Punjab	3.7	2.7	3.0	2.1	2.2	1.7	6.2	2.3
20. Rajasthan	1.8	9.3	2.2	10.4	2.2	6.8	3.5	6.1
21. Sikkim*								
22. Tamil Nadu	14.7	23.9	7.4	22.8	14.9	9.1	9.5	2.3
23. Tripura	0.3	0.1	0.1	0.8	2.4	0.1	14.0	3.0
24. Uttar Pradesh	11.4	6.0	13.5	5.4	8.1	6.8	5.1	1.9
25. West Bengal	4.4	5.3	2.4	5.0	4.1	2.4	1.7	1.3
<b>Union Territories</b>								
26. Andaman & Nicobar Islands	-	0.5	0.1	0.5	0.5	-	10.6	-
27. Chandigarh	0.6	0.7	0.5	0.6	0.7	0.7	7.3	5.0
28. Dadra and Nagar Haveli	-	0.1	-	0.1	-	-	-	-
29. Delhi	16.6	5.4	14.3	2.5	11.6	2.8	24.1	2.4
30. Daman and Diu	-	@	@	@	-	0.2	-	33.3
31. Lakshadweep	0.1	-	0.1	-	0.2	-	10.5	-
32. Pondicherry	0.1	0.2	0.1	0.2	0.1	0.4	2.4	4.5
<b>Total</b>	<b>127.5</b>	<b>125.5</b>	<b>110.3</b>	<b>128.4</b>	<b>136.3</b>	<b>95.1</b>	<b>7.3</b>	<b>2.6</b>

- Note : 1. \* No Employment Exchange is functioning in this State.  
 2. Figures in Cols. 3 to 14 may not add up to total due to rounding off.  
 3. @ Figures less than 50.

#### Air Fare Increase by I.A.

193. SHRI P. NAMGYAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Indian Airlines had

increased its airfare twice within a year with different rates of increase for different areas;

(b) if so, the details thereof;

(c) whether rate of increase in airfare in the North-Eastern areas has been less as compared to the